

**RAKESH KUMAR AGARWAL**

Insolvency Professional registered under Regulation 7 of the  
Insolvency and Bankruptcy Board of India (Insolvency Professionals) Regulation, 2016  
Registration No.: IBBI/IPA-001/IP/P-00443/2017-18/10786  
20, N.S Road, Block-A, 1stFloor, Room No.-15, Kolkata-700001  
Email: [mahakal.cirp@gmail.com](mailto:mahakal.cirp@gmail.com)/[rakesh202@hotmail.com](mailto:rakesh202@hotmail.com)

**Mahakal Agro Storage and Processing Unit Pvt Ltd - In Liquidation**  
**(Liquidation Commencement date: 07.08.2023)**

List of Stakeholders prepared under regulation 31(1) of IBBI (Liquidation Process) Regulations, 2016 as on 13th September, 2023

Sl.No.	Date of Claim Received	Name of Stakeholders	Address	Amount Claimed	Amount Admitted	% Voting Rights in SCC	Remarks
<b>Financial Creditor - Secured</b>							
1.	04.09.2023	Indian Overseas Bank	Jalpaiguri Branch (0511) Lav Kush Building NR Head Post Office Jalpaiguri - 735101, West Bengal	256,324,854	256,324,854	100%	Claim Fully Admitted

1) The voting share in the constituted Consultation Committee is in proportion to the admitted claim in the total admitted claim. In terms of the applicable regulation of the code, it may be further noted that:

- Indian Overseas Bank being the sole secured creditor has relinquished all its rights on the charged assets to the liquidation estate.
- The promoters, directors, partners or their representatives may attend the meeting of the consultation committee, but shall not have any right to vote.

*Rover*

- Claimants were duly sent intimation for the liquidator decision of rejection or admission of the claims with reason for his decisions and all representation were further considered in preparation of the List of Stakeholders.

2) The above voting percentage is only for the purpose of voting in the Stakeholders Consultation Committee, Distribution and payments would be governed by Section 53 and other applicable provision of the Insolvency and Bankruptcy Code, 2016.

*Rakesh Agarwal*

**Rakesh Kumar Agarwal, Liquidator**

**Mahakal Agro Storage and Processing Unit Pvt Ltd**

Reg No: IBB/I/PA-001/IP-P00443/2017-18/10786

20, N S Road, Block A, 1st Floor, Room No 15, Kolkata -1

AFA valid upto 20/02/2024

(M) - 98301 70962, [mahakal.liquidation@gmail.com](mailto:mahakal.liquidation@gmail.com)

Date:- 13<sup>th</sup> August, 2023

Place: Kolkata